Government of India Ministry of Youth Affairs & Sports Department of Sports

LOK SABHA UNSTARRED QUESTION NO. 1580 TO BE ANSWERED ON 26.07.2022

Financial Support to National Sports Federations

1580. SHRI SHYAM SINGH YADAV:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the details of the National Sports Federations which are in dispute and the financial support extended for promotion of that sport during the last five years and the current year;

(b) the details of procedure followed for extending financial support to National Sports Federations which are in dispute; and

(c) the details of list of Sports disciplines denied financial support only because of dispute within its National Sports Federations?

ANSWER

THE MINISTER OF YOUTH AFFAIRS & SPORTS [SHRI ANURAG SINGH THAKUR]

(a) Ministry has not renewed the recognition of the following federations due to dispute in the management:

- (i) Handball Federation of India
- (ii) Volleyball Federation of India
- (iii) Karate Association of India
- (iv) Taekwondo Federation of India
- (v) Judo Federation of India

The financial assistance for sport disciplines is decided in the Annual Calendar of Training and Competition Meetings (ACTC). The details of financial assistance given for the sport disciplines of the aforementioned are as under:

		(In ₹ crore)
Year	Discipline	ACTC allocation
2018-19	Taekwondo	2.49
	Volleyball	5.04
	Handball	2.99
	Judo	3.95

2019-20	Taekwondo	0.15
	Volleyball	7.34
	Handball	2.55
	Judo	5.62
2020-21	Taekwondo	ACTC not held, being COVID period
	Volleyball	
	Handball	
	Judo	
2021-22	Taekwondo	2.49
	Volleyball	0.00
	Handball	2.47
	Judo	4.07
2022-23	Taekwondo	2.50
	Volleyball	3.00
	Handball	2.25
	Judo	5.00

(b)&(c) As per the guidelines of the National Sports Development Code of India, 2011 only recognized National Sports Federations (NSFs) are eligible for government assistance under the Scheme of Assistance to NSFs. However, in order to ensure the interests of sportspersons of disciplines in respect of Olympic / Asian / Commonwealth sports, where the recognition of the concerned National Sports Federation (NSF) is withdrawn or the annual recognition is not renewed, or the NSF is under suspension, Ministry of Youth Affairs and Sports has taken a decision that in such cases Sports Authority of India will handle the selection of athletes, conduct of coaching camps for participation in international competitions and submission of entries of Indian teams and sportspersons to the concerned international federation.

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